

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
(CIRCUIT AT PORT BLAIR)

No. OA 351/143/2016

Date of order : 19.6.2018

Present: Hon'ble Mr.S.K.Pattnaik, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

PRASANNA KUMARI

VS

EDUCATION

For the applicant : None

For the respondents: Mr.S.C.Misra, counsel

O R D E R (ORAL)

Per Mr. S.K.Pattnaik, Judicial Member

None appeared for the applicant. Ld. Counsel for the respondents submitted that the applicant has already joined in the transferred post and the OA has become infructuous.

2. The OA is therefore disposed of due to non-prosecution. There will be no order as to costs.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(S.K.PATNAIK)
JUDICIAL MEMBER

I.Nath